## GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:6709 ANSWERED ON:08.05.2013 REGIONAL LICENSING OFFICES Paswan Shri Kamlesh

## Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the number of wireless licensing regional offices functioning in the country and the criteria adopted for setting up of such offices in the States, State-wise;
- (b) whether existing wireless regional offices are sufficient to cater to the needs of whole country;
- (c) if not, the action taken by the Government to increase the wireless licences regional offices in the country; and
- (d) the regional offices proposed to be set up in various States in near future, State-wise?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) Five numbers of wireless licensing regional offices are functioning in the country at Delhi, Mumbai, Chennai, Kolkata and Guwahati. The criteria adopted for setting up of such offices were, among others, to cut down delays in processing and also easy access for customer at regional level. For this purpose, country was divided into five regions, namely, Northern, Western, Southern, Eastern and North-Eastern.
- (b) Yes, Madam.
- (c) & (d) Do not arise in view of (b) above.